

ANNEXURE - 3

Name of the corporate debtor: M/s. AMRIT JAL VENTURES PRIVATE LIMITED; Date of commencement of CIRP: 07.05.2019; List of creditors as on: 20.11.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	M/s. Globe Fincap Limited		21.05.2019	136972581.16	136972581.16		226605898.00	Personal guarantee of Mr. Mahendra Kumar Agarwal for 100% of loan amount	NO	3.68						
2	M/s. IFCI Venture Capital Funds Limited		27.06.2019	325222050.00	313020479.17		59500000.00	Personal guarantee of Mr. Mahendra Kumar Agarwal for 100% of loan amount	NO	8.4			12201570.83			
3	M/s. REC Limited		17.07.2019	2174643863.00	2174643863.00		79595000.00	Personal guarantee of Mr. Mahendra Kumar Agarwal for Rs.4.62 Crore	NO	58.39						Invocation of Corporate Guarantee given by the CD to the tune of Rs.212.84 Crore
4	UCO Bank		02.08.2019	558240528.72	558240528.72		Not known		NO	15						Invocation of Corporate Guarantee given by the CD
5	M/s. SREI Infrastructure Finance Limited		31.05.2019	610029089.00	432416082.05		Not known	Personal guarantee of Mr. Mahendra Kumar Agarwal for 100% of loan amount	YES	0			177613006.95			
6	M/s. Phulchand Manaklal Securities Pvt. Ltd.		21.05.2019	10000000.00			Not known	Personal guarantee of Mr. Mahendra Kumar Agarwal for 100% of loan amount	NO	0			10000000.00			Originally the debt was secured by the pledge of 2,73,000 shares of M/s. Gati Limited belonging to M.K. Agarwal (HUF). Out of which 1,25,000 shares were sold by PMSPL to recover the entire dues which sale is under litigation vide OS No.57/2019 before the Hon'ble City Civil Courts, Secunderabad. Since amount is fully recovered by the party, claim could not be admitted.
				3815108111.88	3615293534.10					85.47			199814577.78			